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## **Declaration of Assets and Liabilities**

Colts	Year. 2.07.4 2
Inte	1, Sahdiv Kumar , son/daughter/wife of St. Ramswarl 19 1930d verma.
919	1, Sahdiv Kuman, son/daughter/wife of Sti Ramawarling Papad verma.  2 aged 32 years, belonging to Bihar legislative assembly secretar  service and presently working as Office affeldan +
A	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
whe	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,000	Khushbu	Aalokverm	(Am) J. ahahaa	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBISAVII RS-1909		_	<b>-</b>	
(iii)	Bonds, Debentures and Shares in companies			The state of the s	<u> </u>	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc				_	
(v)	Motor Vehicles (details of make, etc.)	_		-		27-
(vi)	Jewellery (give details of weight and value)	7.5	25 bin			
(vii)	Other assets, such as values of claims / interests			,		,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		,	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	L-				F
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				# 1	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks		
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-NO- GILDPK 47 HE	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		^
	(III) Sales Tax (Only in case of proprietary business]	-	
	(iv) Property Tax		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	<u>.</u> .	110115358455			
Gender	;-	M (M/F)			
Date of Birth		1 0 0 8 1 9 9 1 (DD/MM/YYYY)			
Class/Group	<b>:-</b>	(A/B/C)			
Cadre	;-	Office attendent			
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)			
Home District	:-	Ngwada			
I hereby d knowledge and be	eclare lief.	that the above details are true to the best of my			
		Signature Squaeer Idamar			
		Name of Employee:SahliyKunax.			
Place: PATNA	***	Designation: office atteragnt			
Date:1.3022	<b>5.</b>	Department: Bihar Legislative alsemi Secretariate	Department: Bihar Legislative alsembly Secretariate		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Saplean Kanar